COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 248 & 249 OF 2017

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Torrent Power Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chavan

Mr. H. S. Jaggi

<u>ORDER</u>

Issue notice to the Respondents returnable on 15.11.2017. Dasti, in addition, is permitted.

List the matter on <u>15.11.2017.</u> Issue public notice

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd